

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYASABHA
UNSTARRED QUESTION NO. 1333
TO BE ANSWERED ON DECEMBER 19, 2022

STATUS OF HOUSING FOR ALL SCHEME

NO. 1333. SHRI S. SELVAGANABATHY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state: -

- (a) the total number of houses to be constructed during the period 2019 to 2022 under the Government's vision of 'Housing for All' in the country, State/UT-wise;
- (b) the funds earmarked for this purpose, State/UT-wise;
- (c) whether the target for sanctioning of construction of affordable housing under the vision would be achieved as per the proposed deadline of 2022; and
- (d) if so, the details thereof along with the measures taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

- (a) to (d): Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/ Union Territories (UTs) by providing central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses in the urban areas of the country. Under PMAY-U, participating States/UTs assessed a demand of 112.24 lakh houses against which 122.69 lakh houses were sanctioned during the mission period i.e, till 31 March 2022. As on 12.12.2022, 106.60 lakh houses have been grounded for construction of which 65.50 lakh houses have been completed/delivered and remaining are at various stages of construction.

The projects under PMAY-U have been progressively (year-on-year) submitted by States/UTs to the Ministry for consideration of Central Assistance. Moreover, about 37 lakh houses have been approved during last 2 years which requires due time for completion. The completion time of the houses generally takes 12 to 18 months for individual houses and 24 to 36 months in case of multi-storeyed houses sanctioned under the Scheme.

All efforts have been made to accelerate the pace of construction and ensure completion of projects within the stipulated timelines as per Detailed Project Report (DPR). The Ministry conducts regular meetings to monitor progress of the Scheme and completion of houses approved under the Scheme. The period of PMAY-U has been extended till 31st December 2024 for completion of already sanctioned houses till 31.03.2022.

Annexure referred to in reply to RS USQ No. 1333 due for 19-12-2022

State/UT wise details of houses and Central Assistance sanctioned during the period 2019 to 2022 under PMAY-U

[as on 12th Dec, 2022]

Sr. No.	Name of the State/ UT	Houses Sanctioned (Nos)	Central Assistance Sanctioned (₹ in Crores)
1	Andhra Pradesh	14,47,407	22,076.59
2	Bihar	1,03,394	1,657.45
3	Chhattisgarh	1,18,517	1,963.96
4	Goa	2,309	54.75
5	Gujarat	4,94,140	10,643.03
6	Haryana	29,361	655.20
7	Himachal Pradesh	6,632	113.66
8	Jharkhand	1,09,172	1,749.42
9	Karnataka	1,82,568	3,237.58
10	Kerala	57,711	1,034.50
11	Madhya Pradesh	3,52,919	6,187.89
12	Maharashtra	7,11,838	14,013.71
13	Odisha	1,06,840	1,641.53
14	Punjab	59,560	1,142.57
15	Rajasthan	98,884	2,180.26
16	Tamil Nadu	2,79,138	4,816.26
17	Telangana	83,356	1,770.01
18	Uttar Pradesh	6,83,168	11,022.26
19	Uttarakhand	28,450	519.79
20	West Bengal	3,65,810	5,988.22
Sub- total (States) :-		53,21,174	92,468.63
21	Arunachal Pradesh	3,510	53.10
22	Assam	1,07,896	1,636.27
23	Manipur	17,518	263.06
24	Meghalaya	2,521	38.42
25	Mizoram	11,243	172.74
26	Nagaland	10,168	152.56
27	Sikkim	152	3.36
28	Tripura	22,418	399.67
Sub- total (N.E. States) :-		1,75,426	2,719.19
29	A&N Island (UT)	349	5.42
30	Chandigarh (UT)	910	20.91
31	UT of DNH & DD	4,431	105.96
32	Delhi (UT)	14,399	335.29
33	J&K (UT)	24,821	387.83
34	Ladakh (UT)	237	3.98
35	Lakshadweep (UT)	-	-
36	Puducherry (UT)	6,580	107.98
Sub- total (UT) :-		51,727	967.37
Grand Total :-		55,48,327	96,155.19